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ITEM NO.36

COURT NO.3

SECTION IIIA

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Civil Appeal No(s).8255/2014

JAIPRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.
(With interim relief and office report)

Respondent(s)

WITH

C.A. No. 8256/2014
(With Interim Relief and Office Report)

C.A. No. 8257/2014
(With Office Report)

C.A. No. 8258/2014
(With Interim Relief)

C.A. No. 8259-8266/2014
(With Interim Relief)

C.A. Nos. 8267-8271/2014
(With appln.(s) for amendment of appeal and Interim Relief)

C.A. No. 8272/2014
(With Interim Relief)

C.A. No. 9087-9089/2014
(With appln.(s) for exemption from filing O.T. and Office Report)

C.A. No. 9086/2014
(With appln.(s) for exemption from filing O.T. and exemption from
filing c/c of the impugned judgment and Office Report)

C.A. No. 10696/2014

Date : 01/05/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE R.K. AGRAWAL

Signature Not Verified

For Appellant(s)
Digitally signed by
Sarita Purohit
Date: 2015.05.02

Ms. Sharmila Upadhyay, Adv.

13:05:00 IST
Reason:

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Mr. Rohit Stalekar, Adv.
Mr. Avi Tandan, Adv.
For Ms. Rashmi Singh, Adv.

Mr. Gaurav Jain, Adv.
For Ms. Abha Jain, Adv.

Mr. Abhishek Sharma, Adv.

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

State

Mr. Vinay Garg, Adv.

Mr. Tanmaya Agarwal, Adv.

Mr. Uday Singh, Adv.

Mr. Pradeep Misra, Adv.

Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

A letter has been circulated by the learned counsel for the State of U.P. seeking adjournment for filing counter affidavit.

Counter affidavit may be filed within four weeks from today.

Rejoinder affidavit, if any, may be filed within four weeks thereafter.

List the matters on 27th July, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar